

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI.**

Original Application No: 54 /2020

IN THE MATTER OF:

Narendra Singh Chandel

...Applicant

Versus

New Okhla Industrial Development Authority & Ors.

...Respondent(s)

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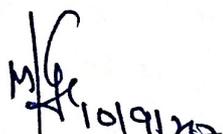
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Submitted By:
Shri R.K. Sharma,
Project engineer, PH-2
New Okhla Industrial Development Authority,
Sector 39, Noida, Uttar Pradesh.

Place: Noida, Uttar Pradesh.

Date: 10.09.2020


10.9.2020
अरुण के० शर्मा
परियोजना अभियन्ता
जन स्वास्थ्य विभाग-II, नौएडा.


10/9/20
एम. के. जने
वरिष्ठ प्रबन्धक
जल खण्ड तृतीय, नौएडा

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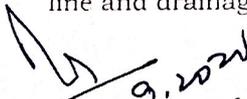
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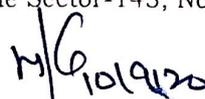
....Respondent(s)

**ADDITIONAL STATUS REPORT SUBMITTED ON BEHALF OF THE
RESPONDENT NO.1 IN COMPLIANCE WITH ORDER DATED
27.02.2020 PASSED BY THE HON'BLE TRIBUNAL**

Respectfully Showeth:

1. That the instant Additional Status Report is submitted on behalf of the Respondent No.1 herein in compliance with the Order dated 27.07.2020, passed by the Hon'ble Tribunal in the present Original Application. It is humbly submitted that the present Additional Status Report is filed in addition to the Joint Report dated 29.07.2020, submitted by the Respondent Nos.1 & 2 herein and the same may be read as part and parcel of the said Joint Report dated 29.07.2020.
2. It is submitted that the Respondent Nos.1 & 2 had filed the said Joint Status Report dated 29.07.2020 apprising the Hon'ble Tribunal about the steps taken by the Respondent Nos.1 & 2 to address the grievances raised by the Petitioner in the instant Original Application. However, at the time of filing the said Joint Status Report dated 29.07.2020, works relating to the construction of sewer line and peripheral drain were pending and therefore, the instant Additional Status Report is filed by the Respondent No.1 to apprise the Hon'ble Tribunal about the status of the pending sewer line and drainage construction works in the Sector-143, Noida.


 आशोक कुमार शर्मा
 परियोजना अभियन्ता
 जन स्वास्थ्य विभाग-II, नौएडा


 एम. के. जैन
 वरिष्ठ प्रबन्धक
 जल खण्ड तृतीय, नौएडा

3. It is submitted that sewer line construction work for Sector 143 has been completed by the Respondent No.1. The Senior Manager, JAL-III, Respondent No.1 vide letter dated 10.09.2020 informed the Project Engineer, PH-2, Respondent No.1 about completion of the sewer line construction work in Sector 143, Noida. Presently, the Respondent No.1 is conducting test trials on the designated sewer line for Sector 143, Noida and the same will be operationalised within a period of one month from the filing of instant Additional Status Report.

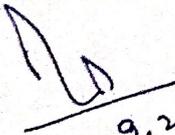
A True Copy of the letter dated 10.09.2020 is annexed as **Annexure-11**.

4. That apart from sewer line construction in Sector 143, Noida, the Respondent No.1 vide Status Report dated 29.07.2020 had also informed this Hon'ble Tribunal about ongoing construction work of peripheral drain in the Sector 143, Noida and the fact that the construction work would be completed within 3 months. It is submitted that the construction work of the peripheral drain is going as per the schedule and the same would be operationalised within a period of one month from the filing of instant Additional Status Report.

Prayer

In view of the aforesaid submissions, it is humbly prayed that the preset Additional Status Report may kindly be taken on record and suitable orders may kindly be passed in the matter.

Place: Noida, Uttar Pradesh
Date: 10.09.2020


10.9.2020
आरुं के० शर्मा
परियोजना अभियन्ता
जन स्वास्थ्य विभाग-II, नौएडा


10/9/20
एम. के. जैन
परिष्ठ प्रबन्धक
जल खण्ड तृतीय, नौएडा

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक

जल खण्ड- तृतीय, सैक्टर-39, नौएडा।

पत्र सं० नौएडा/वरिष्ठप्र०(जल-111)/2020/629

दिनांक:- 10/9/2020

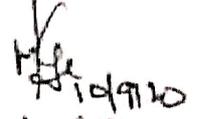
परियोजना अभियन्ता

जन स्वा०-II,

सैक्टर-39, नौएडा।

विषय :- मा० एन०जी०टी० के ओ०ए० संख्या-54/2020 नरेन्द्र सिंह चन्देल बनाम नवीन ओखला औद्योगिक विकास प्राधिकरण एवं अन्य के सम्बन्ध में।

कृपया आपके कार्यालय पत्र सं० नौएडा/प०अ०(जन स्वा०-II)/2020/669, दिनांक 28.08.2020 के सम्बन्ध में अवगत कराना है कि सैक्टर-143 के सीवेज के निस्तारण हेतु सैक्टर-143 की सीवर लाईनों का मिलान का कार्य पूर्ण करा दिया गया है।



(एम.के. जैन)

वरिष्ठ प्रबन्धक

जल खण्ड तृतीय

प्रतिलिपि -

- विशेष कार्याधिकारी (टी) महोदय को अवलोकनार्थ प्रेषित।
- उप महाप्रबन्धक (जल) महोदय को सादर सूचनाार्थ।
- प्रबन्धक(आर) को आवश्यक कार्यवाही हेतु।

वरिष्ठ प्रबन्धक
जल खण्ड तृतीय
नौएडा।


10.9.2020

आर० के० शर्मा
परियोजना अभियन्ता
जन स्वास्थ्य विभाग-II, नौएडा


10/9/20
एम.के. जैन
वरिष्ठ प्रबन्धक
जल खण्ड तृतीय, नौएडा